

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:766
ANSWERED ON:14.08.2012
PROCESSING OF PINEAPPLE
Purkayastha Shri Kabindra

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is aware that Cachar region of Assam is known for large production of pineapple;
- (b) if so, whether adequate processing facilities are available in the region;
- (c) if so, the details thereof;
- (d) if not, whether the Government proposes to set up processing units in the interest of pineapple growers in the area; and
- (e) if so, the details thereof along with the time by which it is likely to be done?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): Yes, Madam.

(b) & (c): The Ministry under its 11th Plan Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries (FPIs) extends the financial assistance for setting up of new food processing units as well as technological upgradation and expansion of existing units in the country including that of Cachar region in Assam. Ministry extends financial assistance in the form of grants-in-aid to entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs per project in general areas and @ 33.33% subject to maximum of Rs. 75 lakhs per project in difficult areas. Under the Scheme the sector includes, processing of Milk, Fruit & Vegetables (including Pineapple), Meat , Poultry , fishery ,wine, consumer and other bakery products Non-perishable: Grain milling (cereal, oil seeds, rice milling, flour milling, pulse milling)

(d): There is no proposal to set up separate processing units in the interest of pineapple growers in the area.

(e): Does not arise.